

**GOVERNMENT OF MEGHALAYA  
POLITICAL DEPARTMENT**

**ORDER**

**No. POL.75/2020/PtI/44**

**Dated: Shillong the 3<sup>rd</sup> June, 2020**

In continuation to Order No. POL.75/2020/PtI/43, dated 1<sup>st</sup> June, 2020 the following additional activities are permitted in the State with effect from 8<sup>th</sup> June, 2020:

1. Border trade with Bangladesh through Land Customs Stations subject to strict compliance of the SOP being issued by the State Government. (Trade through Border Haat not permitted)
2. Opening of shops in shopping complexes/malls (alternate shops on rotation basis).

The above permission is subject to adherence to guidelines prescribed by the Ministry of Home Affairs, Govt. of India and Ministry of Health and Family Welfare, Govt. of India to be checked and certified by the Deputy Commissioners. Deputy Commissioners shall regulate the schedule and timing of operations. Deputy Commissioners may restrict the activities as well as the locations depending on the local situation and to meet the social distancing norms.



**(M.S. Rao)**

Chief Secretary

Government of Meghalaya

**Memo POL.75/2020/PtI/44-A**

**Dated: Shillong the 3<sup>rd</sup> June, 2020**

Copy to:-

1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
4. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
5. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.